

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4571
ANSWERED ON:22.08.2000
FUNDS ALLOCATED TO NGOS IN MAHARASHTRA
CHINTAMAN NAVSHA WANAGA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total funds allocated by the Union Government to NGOs for the development of tribal areas of Maharashtra during each of the last three years;
- (b) the details of activities undertaken by NGOs in Maharashtra during the said period;
- (c) the number of Scheduled Tribes benefited in Maharashtra during the said period; and
- (d) the measures to be taken to ensure the proper coverage of tribal people under these activities?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) The total funds allocated to the NGOs for the development of tribal areas during the last 3 years is as under:-

Year	Amount
1997-98	Rs. 6218482/-
1998-99	Rs. 6376292/-
1999-2000	Rs. 1918509/-

- (b) The organizations have been running projects for the socio-economic and educational development of the Scheduled Tribes; viz educational institutions, mobile dispensary, crèches/balwadis, hostels and typing & shorthand centers.

- (c) The number of Scheduled Tribes benefited during the last three years is as under:

Year	No. of beneficiary
1997-98	23,406
1998-99	29,508
1999-2000	29,900

- (d) The State Governments is asked to send the proposal of the NGOs relating to socio-economic and educational development of the Scheduled Tribes. The project proposals are considered by the Ministry of Tribal Affairs only on being recommended by the State Governments who are expected to ensure proper coverage of Tribal people of their States. The State Government obtains an inspection of the organization and the viability of the project for the area from the concerned collectorate before sending the proposal to the Ministry for consideration.